


HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

No. 109 Genl./XVII.3, dated, Chandigarh the 8<sup>th</sup> August, 2023

NOTIFICATION

It is hereby notified for general information that 14.08.2023 (Monday) has been declared as local holiday in this High Court and in lieu thereof, Saturday falling on 04.11.2023 will be observed as Court working day.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

  
Assistant Registrar (General/Rules)  
for Registrar General

Endst. No. 19231 Genl./XVII.3, dated 8<sup>th</sup> August, 2023

Copy forwarded for information to :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Registrar General, All the Hon'ble High Courts.
10. The Advocate General, Punjab, Chandigarh.
11. The Advocate General, Haryana, Chandigarh.
12. The Accountant General, (A&E), Punjab, Chandigarh.
13. The Accountant General, (Audit), Punjab, Chandigarh.
14. The Accountant General, (A&E), Haryana, Chandigarh.
15. The Accountant General, (Audit), Haryana, Chandigarh.
16. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
17. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
18. The Official Liquidator attached to the High Court, Corporate Bhawan, Second Floor, Sector 27-B, Madhya Marg, Chandigarh.
19. The Registrar, Railway Claims Tribunal, Kendriya Sadan, 4<sup>th</sup> Floor, Sector 9-A, Chandigarh.
20. The General Manager, Punjab Roadways/Haryana Roadways/P.R.T.C. and C.T.U., Chandigarh.

  
Assistant Registrar (General/Rules)  
for Registrar General

Endst. No. 19232 Genl./XVII.3, dated 8<sup>th</sup> August, 2023

Copy forwarded for information to :-

1. All the District & Sessions Judges in the States of Punjab, Haryana & Chandigarh.
2. The Director Administration, Chandigarh Judicial Academy, Sector 43, Chandigarh.
3. The Member Secretary, Punjab Legal Services Authority, SAS Nagar.

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4. The Member Secretary, Haryana State Legal Services Authority, Sector 14, Panchkula.
5. The Member Secretary, Legal Services Authority, U.T., Chandigarh.

  
Assistant Registrar (General/Rules)  
for Registrar General

Endst. No. 19233 Genl./XVII.3, dated 8<sup>th</sup> August, 2023

Copy forwarded to :-

1. The Controller of Printing & Stationery, Punjab, S.A.S. Nagar, Mohali.
2. The Controller of Printing & Stationery, Haryana, Chandigarh.
3. The Controller of Printing & Stationery, U.T., Chandigarh.

with the request that the notification be published in the Extra-ordinary official Gazettes of the respective states/UT. The notification is also being uploaded on the web portal of UT, Chandigarh Administration.

  
Assistant Registrar (General/Rules)  
for Registrar General

Endst. No. 19234 Genl./XVII.3, dated 8<sup>th</sup> August, 2023

Copy forwarded to the following :-

1. The Chief Editor, The Tribune, Chandigarh.
2. The Chief Editor, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109.
3. The Chief Editor, Punjab Kesri, Chandigarh.
4. The Chief Editor, Daily Ajit, Jalandhar.


with the request that the said notification may be published in their newspapers for the information of general public.

  
Assistant Registrar (General/Rules)  
for Registrar General

Endst. No. 19235 Genl./XVII.3, dated 8<sup>th</sup> August, 2023

Copy forwarded/uploaded on ISHiCo for information of :-

1. The Registrar-cum-Principal Secretary (Admn.) to Hon'ble the Chief Justice.
2. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar Vigilance;
5. The Private Secretary/Stenographer/Steno to the Registrars/O.S.D.'s;
6. The Stenographer/Steno's to all the Joint Registrars/Coordinator, Chandigarh Arbitration Centre/Deputy Registrars and Assistant Registrars;
7. All the Superintendents / Branch In-charges/Section In-charges of the Punjab and Haryana High Court, Chandigarh.

  
Assistant Registrar (General/Rules)  
for Registrar General

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